

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA  
UNSTARRED QUESTION NO - 3246  
ANSWERED ON – 29/03/2023**

**Funds under PM SHRI to schools**

**3246 Shri Narayana Koragappa:**

Will the Minister of *Education* be pleased to state:

- (a) whether it is a fact that Government has recently approved PM SHRI scheme with an outlay of ₹ 27,000 crore including upgradation/development of 14,500 Schools;
- (b) if so, the details of the scheme;
- (c) whether it is also a fact that under PM SHRI, 14,500 schools run by State Governments and local bodies are also entitled to get funds under PM SHRI; and
- (d) if so, details of guidelines issued for this purpose and schools that are going to be upgraded in Karnataka?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)**

(a) to (d) The Cabinet has approved a new Centrally Sponsored Scheme named Pradhan Mantri Schools for Rising India (PM SHRI) on 7<sup>th</sup> September, 2022. These schools will showcase the implementation of the National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood. They will provide leadership in their respective regions in providing high-quality education in an equitable, inclusive and joyful school environment that takes care of the diverse background, multilingual needs, and different academic abilities of children and makes them active participants in their own learning process as per the vision of NEP 2020.

Under the scheme there is provision of setting up of more than 14500 PM SHRI Schools by strengthening the existing schools from amongst schools managed by Central Government/State/UT Government/local bodies.

The duration of scheme is proposed to be from 2022-23 to 2026-27; after which it shall be the responsibility of the States/UTs to continue to maintain the benchmarks achieved by these schools. The total cost of the project will be Rs 27360 crore spread over a period of 5 years which includes central share of Rs 18128 crore. Government of Karnataka has signed a MoU with Union Government and has applied as per Scheme's extant procedure.

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